

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1283/(MAH)/2017
M.A. No. 638/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 15.01.2018

NAME OF THE PARTIES: Axis Bank Ltd.
V/s.
BSR Diagnostics Ltd.

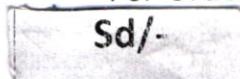
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
22	Mr. Prakash Shahidale alw. Ms. Khushboo Shah Rajani iLb. MDP & Partners	Advocate for Applicant IRP	

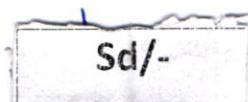
ORDER

MA 638/2018 IN CP No.1283/I&BP/NCLT/MB/MAH/2017

For Orders.



V. NALLASENAPATHY
Member (Technical)



B.S.V. PRAKASH KUMAR
Member (Judicial)